

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1403  
ANSWERED ON:11.03.2005  
IMPLEMENTATION OF SUB MISSION PROJECTS  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Karnataka Government has requested the Union Government for providing additional funds to an extent of at least Rs. 100.00 crore per year to the State for implementation of Sub-Mission projects.
- (b) if so, whether the Union Government has considered the request of the Karnataka Government; and
- (c) if so, time by which the required funds is likely to be released to the State Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A.NARENDRA)

(a) Yes, Sir.

(b) The request received in April, 2003 was considered by the Union Government and a reply was sent to State Government in August 2003.

(c) Rural Drinking Water Supply is a State subject. Government of India supports the efforts of the State Governments by providing financial and technical assistance to States under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP) for implementing rural water supply schemes. The criterion for inter-State allocation of funds under ARWSP is as under –

Weightage for Percentage

- (a) Rural Population 40
- (b) States under DDP, DPAP, HADP & 35 special category hill States in terms of rural areas
- (c) Not Covered/Partially Covered 15 Villages (at 2:1 ratio)
- (d) Quality affected villages 10

Total 100

With effect from 01.4.1998, full powers have been delegated to the State Governments to sanction and implement Sub-Mission projects for tackling quality problems. As per ARWSP Guidelines, 15% of ARWSP allocation every year is earmarked for implementing Sub-Mission Projects for tackling quality problem of drinking water supply in rural areas. Fully covered States can utilize more than 15% of ARWSP funds for tackling water quality with the approval of Government of India.